	S	che	du	le II
[See para	14 &	15	(b)	(ii)]

IPA CERTIFICATE

We ha 	ave a valid IPA agreement with the
	(Name of Issuing Company/Institution)
2. Credit	We have verified the documents viz., board resolution and certificate issued by Rating Agency submitted by
	(Name of the Issuing Company/Institution)
	ertify that the documents are in order. Certified copies of original documents are held custody.
3. Comm 	*We also hereby certify that the signatures of the executants of the attached nercial Paper bearing Sr.Nodateddatedfor Rs
(Rupe)	es
(in wo 	rds) tally with the specimen signatures filed by
Comp	(Name of the issuing any/Institution)

(Authorised Signatory/Signatories)(Name and address of Issuing and paying Agent)

Place:

Date:

* (Applicable to CP in physical form)